

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 301 OF 2016 &
IA NOS. 626 & 627 OF 2016**

Dated: 5th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Om Hydro Power Ltd.

.... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Johri
Mr. Ankur Gupta
Mr. Ankit Saini

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

Ms. Swapna Seshadri
Ms. Neha Garg for R-2

ORDER

IA Nos. 626 & 627 of 2016 shall be taken up along with the main appeal.

As agreed by learned counsel for the parties, list this matter for hearing on **18-02-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Ts/js